Shri K. C. Pant: I move:

"That the Bill be passed".

Mr. Deputy-Speaker: The question is:

"That the Bill be passed".

The motion was adopted.

15.14 hrs.

CONSTITUTION (TWENTY-FIRST AMENDMENT) BILL

The Minister of Home Affairs (Shri Y. B. Chavan: I beg to move:

"That the Bill further to amend the Constitution of India, as passed by Rajya Sabha, be taken into consideration".

This is one of the most important Bills and I may say equally welcome Bill. This demand of the Sindhi people to have the Sindhi language included in the Eighth Schedule to the Constitution is a long-standing demand.

Shri Nath Pai (Rajapur): This is of all the Indian people; we also join them in the demand.

Shri Y. B. Chavan: That is why I say it is most welcome. This is actually overdue. This is naturally the culmination of a process which was taking place in the country for the last 20 years since partition. Before partition, Sindhi was the language of Sind, one of the constituent provinces of undivided India. In the process of partition, Sind was lost to India, but I am glad Sindhi was not lost to India.

श्री रबि रे (पुरी) : जब गृह मंत्री जी भारतीय भाषाओं के बारे में बोल रहे हैं, तो वह हिन्दी में बोले ।

Shri Y. B. Chavan: Lakhs of Sindhis came to India, and at the present moment there are a million people living in India whose language is Sindhi.

In the last ten or 15 years, even in the administration, many things have been done to recognize Sindhi as one of the important languages. We are seeing that the Sahitya Akadami and the National Book Trust have accepted Sindhi for their programmes for development of Indian languages. Sindhi programmes are broadcast from a number of stations of All India Radio. Sindhi books are considered for awards given by the Ministry of Education for merit. Even so, since it is not recognised as one of the Indian languages to be included in the Constitution the logical step has not been taken so far. This is the reason why a constitution amendment should be moved in this House.

Sindhi is one of our ancient languages, a well-developed language, and it is one of the rich Indian languages. It has a very noble cultural tradition, and I am sure its coming back to the fold of the family of the sister languages of India is something which every Indian would certainly welcome.

As a matter of fact, this Bill does not require any lengthy speech for its recommendation. I have no doubt that this Bill will be accepted unanimously by the House.

Mr. Deputy-Speaker: Motion moved:

"That the Bill further to amend the Constitution of India, as passed by Rajya Sabha, be taken into consideration."

श्री अटल बिहारी वाजपेयी (बलरामपुर): उपाध्यक्ष महोदय, मैं इस विधेयक का समर्थन और स्वागत करने के लिए खड़ा हुआ हूं । देर से ही क्यों न हो, सिंधी भाषा के प्रति जो एक अन्याय चला आ रहा था, आज हम उसका निवारण कर रहे हैं ।

सिंधी हमारी राष्ट्रीय भाषाओं में से एक है । सिंधी में भारत की आत्मा बोलती है । सिंधी का रक्षण और विकास हमारे

[श्री अटल बिहारी वाजपेयी]

देश के सांस्कृतिक विकास का ही एक अंग है। प्रश्न यह है कि स्वाधीनता के बीस वर्षों तक सिंधी अपना उचित स्थान क्यों नहीं पा सकी। 1957 में जब मैं पहली बार इस सदन का सदस्य चुना गया, तब मैं ने एक गैर-सरकारी विधेयक पेश किया था, जिस में मैं ने सिंधी को संविधान के आठवें अनुच्छेद में शामिल करने की मांग की थी। किन्तु यह मांग उस समय स्वीकार नहीं की गई। दूसरी जगह भी मैं ने यह मांग उठाई थी, लेकिन शायद तब सिंधी भाषा का भाग्य नहीं जागा था। आज वह भाग्य जाग गया है, इसकी मुझे खुशी है।

मैं निवेदन करना चाहूंगा कि सिंधी भाषा को केवल संविधान में स्थान देना ही काफ़ी नहीं है—वह स्थान तो मिलना चाहिए और मिल रहा है। लेकिन सिंधी का अपना कोई प्रदेश नहीं है। सिंधी किसी एक प्रदेश की राजभाषा नहीं होगी। इस दृष्टि से सिंधी निर्वासिनी है। सिंधी को राज्याश्रय मिलना आवश्यक है। और जब सिंधी किसी प्रदेश की भाषा नहीं है, तो हमें सिंधी को सारे देश की भाषा बनाना होगा।

श्री सुरेन्द्रनाथ द्विवेदी (केन्द्रपारा): इस को लिंक भाषा बनाया जाये।

श्री अटल बिहारी वाजपेयी : केन्द्रीय सरकार को इस सम्बन्ध में अपने दायित्व का विशेष रूप से पालन करना होगा। सिंधी का साहित्य विकसित हो, सिंधी के समाचारपत्रों को विज्ञापनों में उचित हिस्सा दिया जाये, सिंधी के लेखक और साहित्यकार शासन के द्वारा समादृत हों, इस बात की व्यवस्था प्रमुख रूप से केन्द्रीय सरकार को करनी होगी। जिन प्रदेशों में सिन्धी भाषी अधिक संख्या में बसे हुए हैं उन प्रदेशों को भी सिन्धी के साथ न्याय करना होगा। शिक्षा में सिन्धी जहां स्थान पाने की अधिकारिणी है वहां उसे स्थान मिलना चाहिए। आकाशवाणी में जहां सिन्धी के द्वारा न केवल भारत में अपितु, भारत की सीमा के उस पार भी हम, अपनी आवाज पहुंचा सकते हैं वहां भी सूचना मंत्रालय को सिन्धी का उपयोग करना चाहिए। आज सिन्धी जनता की भावनाएं पूरी हो रही हैं यह आनन्द की बात है और हमारी भावनाएं भी पूरी हो रही हैं। मैं हिन्दी भाषी हूं। लेकिन सिन्धी मेरी मौसी है और मैं सिन्धी का उतना ही आदर करता हूं जितना हिन्दी का। भारत की सभी भाषायें बहनें हैं। सभी भाषाएं फलें फूलें, यह हम चाहते हैं और इस दृष्टि से यह विधेयक स्वागत करने योग्य है। मैं मंत्री महोदय को बधाई देता हूं। शायद यह शुभ काम उन्हीं के हाथों होना था इसीलिए इतने दिन तक रुका रहा।

डा० गोविन्द दास (जबलपुर) : उपाध्यक्ष जी, मैं भी इस विधेयक का हृदय से स्वागत करता हूं। आप जानते हैं कि जहां तक भाषा का प्रश्न है स्वतंत्रता के बाद मैं ने भाषा के प्रश्न को सर्वोपरि महत्व का प्रश्न समझा है। इस का कारण है निसर्ग ने मनुष्य को जो ज्ञान शक्ति दी है वह अन्य किसी प्राणी को नहीं दी है। उस ज्ञान शक्ति के द्वारा ही मनुष्य इस सृष्टि का सर्वश्रेष्ठ प्राणी है। इसीलिए मनुष्य जिस प्रकार की भाषा बोलता है अन्य कोई प्राणी नहीं बोलता। मनुष्य के कार्यों में भाषा का सर्वोपरि महत्व है और सिन्धी हमारी उसी प्रकार की राष्ट्रीय भाषा है जिस प्रकार की अन्य 14 भाषाएं हमारे संविधान में हैं।

हमें जिस प्रकार कि अभी मेरे मित्र श्री अटल बिहारी जी ने कहा, सिन्धी की ओर विशेष लक्ष्य रखना होगा और सिन्धी को हमें उसी स्तर पर ले आना होगा जो हमारी अन्य भाषाओं का स्तर है। सिन्धी भी संस्कृत से निकली हुई एक भाषा है। आप सिंधी की शब्दावली को देखें आप को मालूम होगा कि बड़े प्रचुर परिमाण में हमारी सिन्धी की

शब्दावली संस्कृत की शब्दावली है। लेकिन इसी के साथ मैं एक बात और कहना चाहता हूं। सदा भाषाओं में और उप-भाषाओं में अन्तर रखना होगा। सिन्धी हमारी एक भाषा है। इसलिए उसका स्थान बराबर 14 भाषाओं के साथ रहना चाहिए परन्तु इस से यदि उस भावना की जागृति हो जाये कि दूसरी उपभाषाएं जो हैं उन को भी भाषा के सदृश स्थान दिया जाने लगे तो बड़ा अनर्थ हो जायगा। हिन्दी का इस में बड़ा अनर्थ हो सकता है। इधर उधर कई जगह इस प्रकार की आवाज उठती है कि भोजपुरी, बुन्देली, छत्तीसगढी, ब्रज भाषा अवधी यह भी सब अलग अलग भाषाएं हैं, कुछ लोगों का कहना है और विद्वानों में भी कुछ लोगों का कहना है। मुझे आश्चर्य मालूम होता है जब मैं यह बात सुनता हूं और श्री सुनीति कुमार जी चटर्जी जैसे विद्वान से सुनता हूं कि यह सब अलग-अलग भाषाएं हैं और हिन्दी इस देश की आधी जनता की मातृभाषा है, यह कहना गलत है। इस प्रकार की बात हमारे सामने रखी जाती है जिस से कि हिन्दी का वर्तमान स्थान जो है उस से वह हटा दी जाये। इसलिए हम सिन्धी भाषा को शिड्यूल में शामिल कर रहे हैं तो इसका मतलब यह नहीं होना चाहिए कि अन्य उप-भाषाएं भी इस प्रकार की मांग करने लगें कि उप-भाषाओं का भी वही स्थान होना चाहिए जो दूसरी भाषाओं का है। यह हिन्दी के प्रति बड़ा भारी अन्याय होगा।

मैं विधेयक का हृदय से स्वागत करता हूं और विश्वास करता हूं कि सिन्धी को आगे बढ़ाने के लिए हमारी सरकार और प्रान्तीय सरकारें सब कुछ करेंगी, लेकिन इसी के साथ यदि इसी प्रकार और उप-भाषाओं को भी जो हिन्दी की उप-भाषाएं हैं भाषा के रूप में लेने का कोई प्रश्न आयेगा तो उसका हमारी सरकार घोर विरोध करेगी।

Shri N. Dandeker (Jamnagar): Sir, I do not wish to make a long speech. It is a matter of gratification that at last it has been found possible to include Sindhi in the Schedule of languages, which should have been done long ago. I do not think it is necessary on this occasion either to justify the inclusion of Sindhi nor indeed to raise any doubts and difficulties at this stage as to the consequences of such recognition upon the place that Hindi occupies in the linguistic pattern. All that is necessary to say, Sir, is that this is a very necessary step and I am very glad it has been taken. Indeed, it has been taken rather later than it should have been, and we fully support this measure.

Shri C. K. Bhattacharyya (Raiganj): Sir, I welcome this Bill. I note this is the first amendment of the 8th Schedule. I welcome it for one particular reason which should have been mentioned in the Statement of Objects and Reasons, but which is not there. In the National Song that we sing, we say:

"पंजाब सिंधु गुजरात-मराठा
द्रविड़ उत्कल बंग"

Though Sind has been separated from India, we have not forgotten Sind. We have immortalised it. It is in that background that Sindhi should come into the 8th Schedule. That was Tagore's dream and that is fulfilled by the amendment that we are adopting today.

Shri A. B. Vajpayee: Not fully.

Shri C. K. Bhattacharyya: The Home Minister referred to the loss of Sind to India by partition. That reminds me of a very tragic history. I do not know whether the Home Minister remembers it or you remember it, Sir, that the separation of Sind from Bombay was carried out in the teeth of public opposition all over India. That

[Shri C. K. Bhattachayya]

was the recommendation of a particular committee; that was done in order to accommodate a particular demand. The separation of Sind laid the basis for the partition of India, because Mr. Jinnah could not find a footing either in Bengal or Punjab which he wanted. The first footing he found was in Sind. If we do away with this partition any day, Sind should be the first piece of land that should come back to India. I believe that was the intention and idea of Mr. Vajpayee when he reminded me just now that it has not been fully done by the amendment we are adopting today.

I want to sound one particular note of warning. In what we are doing now, and in the recent rulings we have had at times I feel that we are straying away from the objective of the Constitution. The entire objective of the Constitution, indicated in the articles on language, is that the whole of India will some day have one language, for inter-State official communication. That was the objective with which the Constitution was framed. While we amend the 8th Schedule, I believe other amendments will be coming. There is an amendment of Dr. Karni Singhji for inclusion of Rajasthani which has been circulated to us. At times I feel that the main objective of the Constitution may be lost. When it adopted Hindi and English together, even then it provided that some day English will have to be dropped and only Hindi will remain. I have tried to bring my amendment for the inclusion of Sanskrit along with Hindi so that if any day Hindi is not acceptable all over India for inter-State and Centre-State official communication, then Sanskrit may be used for that purpose. I have not been able to persuade the Government to accept my amendment. In any case, I shall feel grateful if the Government and our hon. friends in the House remember that the main objective of the Constitution may not be lost, that India some day will be one-language-speaking so far as inter-State and Centre and State communications on official matters are concerned.

Shri G. Viswanathan (Wandiwash): Mr. Deputy Speaker, Sir, I rise to welcome this Bill on behalf of my party. After twenty long years, wisdom has dawned on this congress Government and they have brought forth this amending Bill to include Sindhi language. It is really a welcome proposal. But, at the same time, I would like to remind the Government of another Bill brought forth by our hon. friend, Dr. Karni Singhji to include Rajasthani also in the Eighth Schedule. The Government must not lose time to accept the Bill. They must bring forward the Bill and it must be passed in this House without any opposition. There are so many language groups who want that their languages should be included in the Eighth Schedule. All of us have to welcome these proposals. There must be equality for all languages. The hon. Member who spoke before me said that other languages should not be given the same status as Hindi. It is not correct to say that, because all languages, whether they belong to the same Hindi group or other groups, must have equal status as all of them are our national languages. Therefore, I would like to remind the House that all the languages must be given equal status in our Constitution and one language should not dominate over other language groups. In that sense, Sir, I welcome this amending Bill.

Shri A. V. Patil (Ahmednagar): *Mr. Deputy Speaker, Sir, I rise to support the Bill particularly, to include Sindhi as one of the national languages.

*The Original speech was delivered in Marathi.

Sindhi should have betn included in the national languages long back. Some injustice has been done to this language and now that is sought to be rectified. I am happy to associate myself with this Bill.

According to me, Sind and Sindhi have got a great past. The Sindhi, after partition is lost to us, but not the Sindhi language. Hindhi has resulted from Sindh and Hindi from Sindhi. This language is rich and old. From the point of view of literature and journalism Sindhi could be equated with either Marathi or Gujarati. Under tht British rule, when Sindh was part of Bombay Presidency, the language Sindhi was given recognition and was given adequate help for its growth. But after we became independent, and on account of partition, Sindhi brothers came to India from Pakistan. We had not done any justice to this language. Sindhi was kept out of the Constitution for nearly sixteen years. After this long suffering Sindhi has sought a place of honour in Bhasha-Bhagini. Sindhis spread all over India, have tried to learn the regional language of the regions. We should also reciprocate.

Today will be the day of rejoicing for the Sindhi brothers and sisters. Let us all associate with their feelings. After inclusion of Sindhi in the Eighth Schedule of the Constitution, Government of India and State Governments will have to take steps to help for the growth of Sindhi. All the sections of this House who have supported the Bill should also take keen interest in the development of Sindhi. The State of Maharashtra deserves praise in this respect. I thank the Home Minister for piloting this Bill and again express my support to the Bill.

Shri A. B. Vajpayee: [Spoke in Marathi.]

Shri Nath Pai: [Spoke in Marathi.]

Shri Y. B. Chavan: I am not speaking on behalf of Maharashtra Government but certainly I can tell from my own experience of Maharashtra administration about five years ago. Maharashtra accepted this language for the UPSC examination long before we thought of accepting it here. Sindhi was accepted as a language as a medium for examination in the secondary schools. That is the most that is being done by all the States. Maharashtra is not lagging behind.

Shri A. V. Patil: The Maharashtra Government has failed to encourage Sindhi literature and journalism.

श्री जार्ज फ़रनेंडीज (बम्बई–दक्षिण) : उपाध्यक्ष महोदय, मैं इस बिल के समर्थन के लिये आप के सामने खड़ा हुआ हूं। इसका समर्थन करते हुए एक ही बात कहना जरूरी है कि सिर्फ कानून बनाने से न भाषा का विकास हो सकेगा और न वह भाषा तरक्की कर पायेगी। उपाध्यक्ष महोदय, जब एक तरफ़ आज संविधान में सिन्धी भाषा को जोड़ने के लिये एक विधेयक हम यहां पेश करने जा रहे हैं, तब यह बात बड़े खेद से हमें कहनी पड़ती है कि जो हमारे संविधान ने कहा था कि 15 साल के बाद, यानी सन् 1965 के बाद अंग्रेजी का इस मुल्क में खात्मा होगा, वह अंग्रेजी भाषा सिर्फ चल ही रही है, इतना ही नहीं, बल्कि बेमुद्दत समय के लिये उस को बढ़ाने का विचार है, ऐसा प्रधान मंत्री की ओर से कोई बयान भी आया है।

उपाध्यक्ष महोदय, हमें इस बात की तरफ़ देख कर बड़ा अफसोस होता है। मैं नहीं समझता कि किसी भी देशी भाषा का विकास इस मुल्क में तब तक हो सकेगा जब तक अंग्रेजी भाषा को जिस प्रकार का प्राधान्य आज दिया जाता है, वह प्राधान्य उस को प्राप्त रहेगा। इसलिये मुझे मंत्री महोदय से यह निवेदन करना है, बल्कि सारी काबीना से अर्ज करना है कि सिर्फ एक कौम,

[श्री जार्ज फरनेंडीस]

एक समाज, एक भाषा के लोगों की तबियत को खुश करने की न सोचें, बल्कि भाषा का इस्तेमाल ठीक ढंग से इस मुल्क में हो, ताकि इस्तेमाल से भाषा का विकास हो, तरक्की हो, इस दृष्टिकोण से वह काम में लाई जाय। अगर यह चीज करनी है तो सब से पहले उसकी शुरुआत इसी सदन से करें।

चन्द दिन पहले एक नई बात आपकी ही सदारत में करने का मौका मिला। कन्नडी भाषा का इस सदन में इस्तेमाल किया गया और आज मुझे खुशी है कि मराठी भाषा की तकरीर सुनने का अवसर इस सदन में हमें मिला। ज्यादा खुशी मुझे इस बात से हुई कि जब मराठी सदस्य की तकरीर मराठी भाषा में हो रही थी, तब उस का अंग्रेजी में तर्जुमा करने का काम भी यहां पर किया गया। मैं इस का स्वागत करता हूं और यह अपेक्षा करता हूं कि जिस तरह से आज मराठी का तर्जुमा करने का प्रयास आज यहां पर किया गया, उसी तरह से बाकी तमाम देशी भाषाओं का तर्जुमा करने का दिन भी इस सदन में जल्द से जल्द आयेगा।

Mr. Deputy-Speaker: I may point out that he had submitted a translation earlier.

Shri Sonavane (Pandharpur): Because he followed Marathi, he feels that it was translated.

श्री जार्ज फरनेंडीज : आप ने शायद नहीं सुना होगा। मैं चाहूंगा कि इसी तरीके से तमाम भाषाओं का इस सदन में तर्जुमा करने वाला इंतजाम भी बहुत जल्द हो जाय।

मैं एक ही आखिरी बात को कहना चाहूंगा। यहां राजस्थानी भाषा का जिक्र आया है। हम चाहेंगे कि राजस्थानी भाषा का विधेयक भी बहुत जल्दी आ जाय।

कल ही गोवा के हमारे दोस्त श्री इरैस्मो डि सीक्वा सैकुरिया यहां पर पहुंचे हैं। मैं जानता हूं कि उन को कोंकणी भाषा के बारे में बोलना होगा। रत्नागिरी से वहां कैसरगोड तक यह कोंकणी बोली जाती है। गोवा में दक्षिण और उत्तर के इलाकों में कोंकणी भाषा बोली जाती है इसलिए इस कोंकणी भाषा को भी इसी किस्म का मान देने के बारे में मैं जानता हूं कि उन का हाथ रहने वाला है।

जहां तक उर्दू भाषा का सवाल है आप जानते हैं काफ़ी अर्से से उर्दू भाषा के इस्तेमाल के बारे में उत्तर प्रदेश में, बिहार में, दिल्ली में, पंजाब में और दूसरे हलकों में भी इस उर्दू भाषा के इस्तेमाल के बारे में काफ़ी सवाल चल रहे हैं और वह सरकार के सामने पेश होते आये हैं और अभी भी उसके सामने पेश हैं। सरकार ने इस के बारे में अभी सोचा नहीं है। मुझ को सिर्फ बिहार सरकार ने जो अभी अभी किया, मुझ को तो एक ही चीज की याद करा देना है कि भाषा के मसले को लेकर हिन्दुस्तान में अगर किसी एक इलाके में सब से बड़ा झगड़ा हुआ है तो वह बम्बई सूबे में हुआ है जिसकी जानकारी और जिसका अनुभव हमारे गृह मंत्री को है। 105 लोग मारे गये थे गोलियों का शिकार बना कर वहां जब भाषावार प्रान्त का आन्दोलन चला, बम्बई सूबे का भाषावार प्रान्त बनाने और महाराष्ट्र और गुजरात का निर्माण करने में आया। हमें बड़ी खुशी है कि सिन्धी भाषा को आज वह स्थान प्राप्त हो रहा है बिना किसी जान को बलिदान किये हुए। मैं तो एक आखिरी बात कह कर खत्म करूंगा कि जब कभी सरकार के सामने ऐसे मसले आ जायं, उर्दू भाषा का सवाल हो, कोंकणी भाषा का सवाल हो या राजस्थानी भाषा का सवाल पेश हो तो वह उन लोगों के ऊपर ऐसी कोई भी परिस्थिति नहीं लावेगी जिस से कोई भी किसी किस्म की कशमकश

हो जाय और किसी की जान का नुकसान हो जाय। बस इतना कह कर मैं इस विधेयक का समर्थन करता हूं।

Mr. Deputy-Speaker: Shri Saleem.

Shri Umanath (Pudukkottai): Let somebody speak in Sindhi so that we can hear it before voting.

श्री एम० वाई० सलीम (नलगोंडा) : जनाब डिप्टी स्पीकर साहेब, दस्तूर में तरमीम करने के लिए जो यह बिल पेश किया गया है मैं अपने दिल की गहराइयों से उस का स्वागत करता हूं।

अभी एक दोस्त ने दूसरी तरफ़ से यह बात कही है कि हिन्दी के खानदान में एक और बहन का इजाफ़ा हुआ है। मैं उनकी इस दलील की ताईद करता हूं कि उर्दू और हिन्दी हिन्दुस्तान की बोली जाने वाली ज़बानों में दो बहनें ख़याल की जाती थीं। दस्तूर की फ़ेहरिस्त पर एक तीसरी बहन का इजाफ़ा पूरे मुल्क के लिए खुशामदेद कहने का सबब बनेगा।

जनाब डिप्टी स्पीकर साहेब, उर्दू से सिन्धी की बहुत बड़ी मुनासबत है और कुछ शक्ल सूरत के एतबार से भी दोनों यकसां हैं। चूंकि दोनों एक ही लिपि में लिखी जाती हैं। इसलिए उन का बहनापा और ज्यादा करीबी है, बमुकाबले हिन्दी के जोकि संस्कृत लिपि में लिखी जाने वाली ज़बान है। इस के अलावा सिन्धी और उर्दू में एक बात और भी मिलती जुलती है जैसा कि एक आनरेबुल मेम्बर ने हाउस के सामने बयान किया कि सिन्धी दस्तूर की फ़ैहरिस्त में एक ऐसी ज़बान के इजाफ़ का सबब बन रही है जिसके लिए कोई रीजन, कोई इलाक़ा और कोई ख़ास स्टेट मुकर्रर नहीं है, यानी यह एक ऐसी ज़बान होगी जोकि पूरे हिन्दुस्तान में बोली जा सकेगी और बोली जाती है और इस ज़बान के बोलने वाले हिन्दुस्तान के कोने कोने में आबाद हैं। बिलकुल इत्तिफाक है कि उर्दू की भी यही हैसियत है। उर्दू का भी कोई एक इलाक़ा मुकर्रर नहीं है। उर्दू भी न सिर्फ हिन्दुस्तान की तमाम रियासतों में बल्कि हिन्दुस्तान से बाहर बहुत से इलाक़े ऐसे हैं जहां उर्दू बोली और समझी जाती है। मैं इस एवान की वाकफियत के लिए, इस हाउस की आगाही के लिए यह अर्ज करना चाहता हूं कि सिन्धी की भी यही कैफियत है। सिन्धी सिर्फ हिन्दुस्तान में ही नहीं, पाकिस्तान में ही नहीं बल्कि अफ्रीका और दूसरे मुमालिक में जहां हमारे बहुत से सिंधी भाई जाकर तिजारत की गरज़ से आबाद हो गये हैं वहां पर सिन्धी बोली जाती है। वहां पर एक बहुत अच्छी तादाद में सिन्धी लिटरेचर तैयार हो रहा है। इसलिए हिन्दुस्तान की ज़बानों में सिन्धी ज़बान का इजाफ़ा एक बड़ा फ़ाले नेक है, एक बड़ी अच्छी बात है।

मैं इस मौक़े से फ़ायदा उठा कर, जनाब डिप्टी स्पीकर साहिब, एक बात अर्ज करना चाहता हूं और वह यह कि हम ने गांधी जी की तालीम से पंडित जवाहरलाल नेहरू मरहूम की तकरीरों से और देश के दूसरे नेताओं की तकरीरों से जो बात सीखी है वह यह है कि हमारे दिल इतने वसीय होने चाहिएं, हमारे दिल इतने बड़े होने चाहिए कि ज़बान की बुनियाद पर हम एक दूसरे से दुश्मनी और मुखालफ़त मोल लेने की आदत छोड़ दें। हर ज़बान जो इस मुल्क में बोली जाती है वह बहुत मीठी और सुरीली होती है। हर एक ज़बान का लिटरेचर है हम को। जिस तरीक़े से एक दूसरे के अक़ीदों से मुहब्बत करनी चाहिए उसी तरीक़े से एक दूसरे की ज़बान से भी मुहब्बत करनी चाहिए। एक दूसरे की ज़बान से प्रेम करना चाहिए अगर इस मुल्क को ऊंचा उठाना है और अगर इस मुल्क को

[श्री एम० वाई० सलीम]

आगे बढ़ाना है । तो जबान की बुनियाद पर जो इस मुल्क मे झगड़े होते हैं, जबान की बुनियाद पर जो आपस में बहसें होती हैं, जबान की बुनियाद पर जो एक दूसरे के साथ संगदिली का मुजाहिरा किया जाता है हम को उस को छोड़ना पड़ेगा, वरना हमारा मुल्क आगे बढ़ने के बजाय पीछे हटेगा और उसकी बदनामी सिर्फ हिन्दुस्तान में ही नहीं बल्कि सारी दुनिया में होगी ।

जनाब वाला, मैं उर्दू के ताल्लुक़ से दो बातें कह कर अपनी तकरीर को खत्म करना चाहता हूं । अभी एक मुकर्रिर ने, जनाब डिप्टी स्पीकर साहेब, आप के सामने यह बात पेश की है कि उर्दू के साथ जिस तरीक़े का इंसाफ़ होना चाहिए था बदकिस्मती से इस मुल्क में उस तरीक़े का इंसाफ उस को नहीं मिल रहा है । बहुत सी रियासतें ऐसी हैं जिन्होंने उर्दू को रीजनल लैंग्वेज की हैसियत से तसलीम नहीं किया है । मैं फख्र के साथ यह तसलीम करता हूं कि मैं आंध्र प्रदेश से आता हूं और मेरी आंध्र प्रदेश की रियासत ऐसी रियासत है जिसने तेलगू जबान अपनी होने के बावजूद उर्दू जबान को तसलीम करने के लिए सब से पहले पहल की है ।

जनाब डिप्टी स्पीकर साहेब, मैं आप की वाकफ़ियत के लिए एक बात ऐवान के सामने अर्ज करना चाहता हूं कि आंध्र प्रदेश मे न सिर्फ उर्दू के मामले में बल्कि तमाम जबानों के मामले में एक लीड दी है और वह यह कि उस ने कई और जबानों को भी उसी तरीक़े से तसलीम किया है जिस तरीक़े से उर्दू को तसलीम किया है । उन्होंने इस बात को भी तसलीम किया है कि जहां काफ़ी तादाद में एक जबान बोलने वाले लड़के जमा हो जाये तो स्कूल में उस जबान में तालीम का इतजाम किया जाये । मैं बहुत खुश हूंगा अगर इस तरीक़े की मिसाल हर स्टेट में क़ायम हो जैसे कि आन्ध्र प्रदेश ने हिन्दुस्तान के सामने एक मिसाल पेश की है । मुझे बहुत खुशी होगी अगर हिन्दुस्तान की मरकजी सरकार इस किस्म की एक हिदायत जारी करे न सिर्फ उर्दू के बारे में बल्कि हिन्दुस्तान के अन्दर बोली जाने वाली तमाम जबानों के साथ ऐसा बर्ताव किया जाये कि लोग मादरी जबान में तालीम हासिल कर सकें । लोगों को मादरी जबान में अर्जियां पेश करने और अपनी मादरी जबान में अपने हालात को बयान करने का मौक़ा मिले । इन अल्फाज के साथ मैं इस तरमीम की पुरजोर ताईद करता हूं ।

Shri P. Venkatasubbaiah (Nandyal): Sir, I move for closure of the discussion on this Bill . . . (*Interruptions*).

Mr. Deputy-Speaker: I will permit one more speaker, in Sindhi language. That will be the last speech, after which I will call the Minister.

Shri S. M. Banerjee (Kanpur): Sir, you have not given opportunity to us.

Shri Surendranath Dwivedy: You may not give much time, but every party must be given some time.

Shri S. M. Banerjee: Representatives of some parties have not spoken at all . . . . (*Interruptions*).

Mr. Deputy-Speaker: We have to conclude by 4 o'clock because we have to take up non-official business at 4 o'clock.

Shri Surendranath Dwivedy: If it is taken up five minutes later, that does not matter. You can give two minutes to each party.

Mr. Deputy-Speaker: There are a number of speakers eager to participate.

Shri Surendranath Dwivedy: Give two minutes to each of the parties.

Shri M. R. Masani (Rajkot): Why, Sir, should you delay the division? We have other commitments. We support the closure . . . (*Interruption*).

Mr. Deputy-Speaker: I will put the question after one Sindhi speech.

Shri S. M. Banerjee: This is injustice. You do not allow a party to express its view. What is this? (*Interruption*)

Shri Nath Pai: It is important. Give two minutes for each party leader . . . (*Interruption*). I am not going to bludgeon you. I am going to appeal to you and to the Leader of the House... (*Interruption*). This matter is of the greatest emotional importance to the House. You must make it possible for the leaders of the different parties to be heard on this vital issue. You may cut down the time, but we cannot be a party to this that spokesmen of the leading parties are not heard. The Bill may be very small but its significance is very great to us. Therefore, I appeal to the Leader of the House that she should take some interest in this matter. She should agree that the spokesmen of the parties should be heard. If necessary, let us extend the time. I am to introduce the first Bill. I am prepared to wait but I hope you will not ignore this appeal.

Shri Kamalnayan Bajaj (Wardha): We are also wanting to speak.

Some hon. Members *rose*—

Mr. Deputy-Speaker: If the House agrees, I suggest that we take up non-official business at 4.15.

Some hon. Members: We agree.

Mr. Deputy-Speaker: Every speaker will take not more than two minutes. Shri T. M. Sheth.

Shri T. M. Sheth* (Kutch): I am happy that Sindhi language is being included in the Eighth Schedule of our Constitution. For doing that it has taken us seventeen years. Lot of Sindhis have settled down in Gandhi Dham in Kutch from where I come. I congratulate the Home Minister for this action with these words I sit down.

Mr. Deputy-Speaker: Shri Lakkappa.

Shri H. N. Mukerjee (Calcutta North East): Why do you not call representatives of different parties and groups? You are calling only some people. This kind of discrimination is being practised because some people are polite.

Mr. Deputy-Speaker: I am very sorry.

Shri H. N. Mukerjee: Impoliteness has a premium in this House and you are encouraging it.

Mr. Deputy-Speaker: Most of the leaders have spoken. Only a few parties are to be heard.

Shri H. N. Mukerjee: I do not wish to hear my own voice, but my party wishes to be heard. Because we behave politely, we are treated in this way. If shabby treatment follows politeness, you know what will happen. You can go ahead with it.

Shri Shri Chand Goel (Chandigarh): Kindly take up Private Members' business at 4.30 so that all Members can be accommodated. They have their sentiments to express........ (*Interruption*).

Shri S. M. Banerjee: I was the first man to give the name of the Member who will speak from my party.

Shri K. Lakkappa (Tumkur): Mr. Deputy-Speaker, Sir, I support this Constitution (Amendment) Bill which makes Sindhi as one of the languages of the Eighth Schedule of our Constitution. The Constitution envisages that no language should be treated

*Original speech was delivered in Sindhi.

[Shri K. Lakkappa]

with scant respect and that the Government should protest and respect the rights of linguistic minorities in the country. The Linguistic Minorities Commission Report has suggested several proposals and has also given the guiding principles to the States under the Directive Principles of the Constitution of India to see that all the languages are respected equally and that there is no discrimination on the ground of caste or creed or religion or language.

I am glad that the Government has brought forward this Bill. But, unfortunately, there are other languages also which are not being respected as they should be. Take for example, Kannada-speaking people in Mysore who are more than 3 lakhs in number, and they have got their own language, and their language has not been respected. Further, there is discrimination in appointments and in the matter of education. The Government has not taken any serious note of it with the result that there is discrimination every day in every walk of life.

There is one other point that I want to make and that is about the competitive examinations which are held now only in two languages, that is, English and Hindi. I request that hereafter, in competitive examinations, every regional language should be allowed to be used. It is only then that we are going to respect the Constitution, the very spirit of the Constitution, in the matter of enquality of opportunity as envisaged in Article 16 of our Constitution. I hope and trust that the hon. Home Minister will give thought to this and he will go into all the aspects of it.

I thank you very much for having given me an opportunity to speak on this Bill.

श्री कुशक बाकुला (लद्दाख) : उपाध्यक्ष महोदय, गृह मंत्री जी ने जो सिन्धी को भी चौदह राष्ट्रीय भाषाओं के साथ एक और राष्ट्रीय भाषा बनाने का बिल पेश किया है उस के लिये मैं उनको हार्दिक धन्यवाद देता हूं ।

हमारे देश में लद्दाखी भाषा एक बहुत महत्वपूर्ण स्थान रखती है इसलिए मैं चाहता हूं कि लद्दाखी भाषा, जिसको दूसरे शब्दों में 'भोट' भी कहते हैं, को भी ठीक उसी प्रकार 14 भाषाओं के साथ संविधान में स्थान देने के सम्बन्ध में बिल पेश करें जिस प्रकार सिंधी को राष्ट्र भाषा बनाने के लिए किया है ।

व्यक्तिगत रूप से मैं जितनी अच्छी तरह लद्दाखी या तिब्बती भाषा में अपने विचार रख सकता हूं उतनी हिन्दी और अंग्रेजी में नहीं । लद्दाखी को काश्मीर के संविधान ने भी मान लिया है और वहां पर लद्दाखी बोली जा सकती है । इसलिये भारत के संविधान में भी इस जबान को शामिल कर लिया जाये ।

मैं उम्मीद करता हूं कि दूसरे सेशन में गृह मंत्री जी कोई बिल पेश करेंगे और लद्दाखी भाषा को भी राष्ट्रीय भाषाओं में शामिल कर लिया जायेगा । लद्दाखी भाषा और लिपि प्राकृत जैसी है, हिन्दी जैसी है । इसमें भी हिन्दी की तरह क, ख, घ हैं । लद्दाखी और तिब्बती में हजारों की तादाद में लिटरेचर है, मैनसक्रिप्ट हैं । लद्दाखी भाषा को सिखाने का प्रबन्ध होना चाहिये । ऐसी भी व्यवस्था होनी चाहिये कि इस भाषा में बोला जा सके । ऐसा तभी हो सकता है अगर आप सिन्धी को शामिल करने के बाद इसको भी संविधान में एक भाषा के रूप में शामिल कर लें और इसको सोलहवीं भाषा मान लें ।

16 hrs.

तिब्बत में जितना लिटरेचर था उसको चीनियों ने नष्ट कर दिया है । काफी लिटरेचर

भारत में भी आ गया है। बौद्ध धर्म ने भारत में परवरिश पाई है और यहां से खत्म हो कर वह तिब्बत में चला गया था। वहां पर जो ग्रन्थ थे उनको नष्ट कर दिया गया है। इसलिए भी लद्दाखी भाषा का इसमें शामिल किया जाना बहुत आवश्यक है। यूनिवर्सिटी में भी बहुत से विद्वान हैं जो कि तिब्बत से आए हैं और वे अनुवाद कार्य कर रहे हैं। यह बात गवर्नमेंट को भी मालूम है। इस वास्ते मैं चाहता हूं कि लद्दाखी को भी संविधान में आप स्थान दें। मैं अधिक कहना नहीं चाहता हूं। मैं इस बिल का स्वागत करता हूं और आशा करता हूं कि अगले सेशन में आप लद्दाखी भाषा को संविधान में शामिल करने के लिये विधेयक लायेंगे।

Shri M. Meghachandra (Inner Manipur): I rise to support this Constitution (Amendment) Bill. This Amendment has been brought after seventeen years of operation of the Constitution. Although this is the Twenty-First Amendment, I feel that this is a very good beginning and this process should be carried forward. After seventeen years, Sindhi will be recognized as a national language. With the recognition of Sindhi, we should make room for the recognition of other languages which are still left out. I think, there are other languages like Rajasthani, Maithili, Bhojpuri, and last of all, I will also refer to Manipuri because I come from Manipur. It is a fact that many people do not know even where Manipur is, not to speak of that language. Therefore, while welcoming this Bill, I will also appeal to the House and to the Government that the process should be carried forward and there should be further amendments of the Constitution in the Eighth Schedule and additions to the recognition list should be made. I will submit that there is a language called Manipuri, spoken by the people in Manipur; it is also a link language for the tribals there; this language is spoken by more than ten lakhs of people and by the Manipuri people living in Assam, outside Manipur. Because of this, I will take this opportunity to place before this House, while recognising Sindhi as one of the languages, while passing this Bill, that some more amendments be taken up, so that Manipuri be included in the recognised languages.

श्री यशवन्त राव चव्हाण : मुझे बहुत खुशी है कि सदन के सभी दलों के नेताओं ने तथा दूसरे माननीय सदस्यों ने इस विधेयक का समर्थन किया है। मुझे खुशी है कि हम सिन्धी भाषा का स्वागत अपने परिवार में करने जा रहे हैं। ऐसा करते हुए सदन में हर्ष और आनन्द का वातावरण होना स्वाभाविक है। इस बात की मुझे भी खुशी है। मैं आशा करता हूं कि इस विधेयक को सर्वसम्मति से पास कर दिया जायेगा।

Mr. Deputy-Speaker: This being a Constitution amendment Bill, the voting has to be by division.

The question is:

"That the Bill further to amend the Constitution of India, as passed by Rajya Sabha, be taken into consideration."

Let the Lobby be cleared.

I would like to remind Members that they should use both their hands and press hard both the buttons and continue to do so till the second gong without loosening their hold.

The Lok Sabha divided.

Division No. 7] **AYES** **[16.10 hrs.**

Abraham, Shri K. M.
Achal Singh, Shri
Adichan, Shri P. C
Agadi, Shri S. A.
Ahirwar, Shri Nathu Lal
Ahmad, Dr. I.
Ahmed, Shri F. A.
Amat, Shri D.
Amin, Shri Ramchandra J.
Anjanappa, Shri B.
Atam Das, Shri
Avdhesh Chandra Singh, Shri
Babunath Singh, Shri

Bajaj, Shri Kamalnayan
Bajpai, Shri Shashibhushan
Bajpai, Shri Vidya Dhar
Banerjee, Shri S. M.
Barua, Shri R.
Barupal, Shri P. L.
Basu, Shri Jyotirmoy
Besra, Shri S. C.
Bhadoria, Shri Arjun Singh
Bhagat, Shri B. R.
Bhakt Darshan, Shri
Bhargava, Shri B. N.
Bhattacharyya, Shri C. K.
Bhola Nath, Shri
Bist, Shri J. B. S.
Bohra, Shri Onkarlal
Brahm Prakash, Shri
Buta Singh, Shri
Chakrapani, Shri C. K.
Chanda, Shrimati Jyotsna
Chandra Shekhar Singh, Shri
Chatterji, Shri Krishna Kumar
Chaturvedi, Shri R. L.
Chaudhary, Shri Nitiraj Singh
Chavan, Shri D. R.
Chavan, Shri Y. B.
Choudhury, Shri Valmiki
Damani, Shri S. R.
Dandeker, Shri N.
Das, Shri N. T.
Dass, Shri C.
Deiveekan, Shri
Deo, Shri K. P. Singh
Deoghare, Shri N. R.
Desai, Shri Morarji
Deshmukh, Shri B. D.
Deshmukh, Shri K. G.
Deshmukh, Shri Shivajirao S.
Devgun, Shri Hardayal
Dhillon, Shri G. S.
Dhirendranath, Shri
Dhuleshwar Meena, Shri
Dinesh Singh, Shri
Dipa, Shri A.
Dixit, Shri G. C.
Dwivedy, Shri Surendranath
Ering, Shri D.
Esthose, Shri P. P.
Fernandes, Shri George
Gajraj Singh Rao, Shri
Gandhi, Shrimati Indira
Ganesh, Shri K. R.
Ganga Devi, Shrimati
Ganpat Sahai, Shri
Gavit, Shri Tukaram
Ghosh, Shri Bimalkanti
Ghosh, Shri P. K.
Girja Kumari, Shrimati
Girraj Saran Singh, Shri
Gopalan, Shri P.
Govind Das, Dr.
Gowder, Shri Nanja
Gupta, Shri Lakhanlal
Gupta, Shri Ram Kishan
Haldar, Shri K.
Hazarika, Shri J. N.
Hem Raj, Shri
Himatsingka, Shri
Hirji, Shri
Iqbal Singh, Shri
Jadhav, Shri Tulshidas
Jadhav, Shri V. N.
Jageshwar, Shri
Jaggaiah, Shri K.
Jagjiwan Ram, Shri
Jamir, Shri S. C.
Jamna Lal, Shri
Janardhanan, Shri C.
Jena, Shri D. D.
Jha, Shri S. C.
Kachawai, Shri Hukam Chand
Kahandole, Shri Z. M.
Kamalanathan, Shri
Kamble, Shri
Kandappan, Shri S.
Karni Singh, Dr.
Katham, Shri B. N.
Kavade, Shri B. R.
Kedar Paswan, Shri
Keshri, Shri Sitaram
Khan, Shri Ajmal
Khan, Shri Ghayoor Ali
Khan, Shri Latafat Ali
Khan, Shri M. A.
Khan, Shri Zulfiquar Ali
Khanna, Shri P. K.
Kinder Lal, Shri
Kotoki, Shri Liladhar
Krishnamoorthi, Shri V.
Krishnan, Shri G. Y.
Kuchelar, Shri G.
Kureel, Shri B. N.
Kushok Bakula, Shri
Kushwah, Shri Y. S.
Lakkappa, Shri K.
Lakshmikantamma, Shrimati
Lalit Sen, Shri
Laskar, Shri N. R.
Laxmi Bai, Shrimati
Limaye, Shri Madhu
Lutfal Waque, Shri
Madho Ram, Shri
Madhukar, Shri K. M.
Mahadeva Prasad, Dr.
Maharaj Singh, Shri
Majhi, Shri M.
Malhotra, Shri Inderjit
Mandal, Shri Yamuna Prasad
Mane, Shri Shankarrao
Mangalathumadom, Shri
Manoharan, Shri
Marandi, Shri
Masani, Shri M. R.
Masuria Din, Shri
Mayavan, Shri
Meetha Lal, Shri
Meghachandra, Shri M.
Mehta, Shri Asoka
Menon, Shri Govinda
Menon, Shri V. V.
Minimata, Shrimati Agam Das Guru
Mirza, Shri Bakar Ali
Mishra, Shri Bibhuti
Mishra, Shri G. S.
Mohammad Yusuf, Shri
Mohan Swarup, Shri
Mohsin, Shri
Molahu, Shri
Mondal, Shri J. K.
Mondal, Dr. P.
Mrityunjay Prasad, Shri
Mudrika Singh, Shri
Mukerjee, Shri H. N.
Mukerjee, Shrimati Sharda
Muthusami, Shri C.
Nahata, Shri Amrit
Naidu, Shri Chengalraya
Naidu, Shri Ramabadra
Naik, Shri G. C.
Naik, Shri R. V.
Nanda, Shri
Nath Pai, Shri
Nayar, Dr. Sushila
Nihal, Shri
Onkar Singh, Shri
Oraon, Shri Kartik
Padanatha, Shri Muhammed S.
Pahadia, Shri
Pandey, K. N.
Pandey, Shri Sarjoo
Pandey, Shri Vishwa Nath
Panigrahi, Shri Chintamani
Pant, Shri K. C.
Parmar, Shri D. R.
Parmer, Shri Bhaljibhai
Partap Singh, Shri
Parthasarathy, Shri
Patel, Shri J. H.
Patel, Shri Manubhai
Patil, Shri A. V.
Patil, Shri Deorao
Patil, Shri G. D.
Patil, Shri N. R.
Patil, Shri S. B.
Patil, Shri S D.
Patil, Shri T. A.
Pradhani, Shri K.
Pramanik, Shri J. N.
Prasad, Shri Y. A.
Puri, Dr. Surya Prakash
Qureshi, Shri Shafi
Raghu Ramaiah, Shri
Rajasekharan, Shri
Raju, Shri D. B.
Ram Kishan, Shri
Ram Singh, Shri
Ram Subhag Singh, Dr.
Ram, Shri T.

Ram Charan, Shri
Ram Sewak, Shri
Ramani, Shri K.
Rampur Mahadevappa, Shri
Ramshekhar Prasad Singh, Shri
Rana, Shri M. B.
Randhir Singh, Shri
Rane, Shri
Rao, Shri Jaganath
Rao, Dr. K. L.
Rao, Shri K. Narayana
Rao, Shri Muthyal
Rao, Shri J. Ramapathi
Rao, Shri Rameshwar
Rao, Shri Thirumala
Rao, Dr. V. K. R. V.
Ray, Shri Rabi
Reddi, Shri G. S.
Reddy, Shri Eswara
Reddy, Shri Ganga
Reddy, Shri P. Antony
Reddy, Shri Surendar
Rohatgi, Shrimati Sushila
Roy, Shri Bishwanath
Roy, Shrimati Uma
Saboo, Shri Shrigopal
Sadhu Ram, Shri
Saha, Dr. S. K.
Saleem, Shri M. Y.
Salve, Shri N. K. P.
Samanta, Shri S. C.
Sambandhan, Shri S. K.
Sanghi, Shri N. K.
Sanji Rupji, Shri
Sankata Prasad, Dr.
Sant Bux Singh, Shri
Santosham, Dr. M.
Satya Narain Singh, Shri
Sayyad Ali, Shri
Sen, Shri Deven
Sen, Shri Dwaipayan
Sen, Shri P. G.
Sequeira, Shri
Sethi, Shri P. C.
Sethuramae, Shri N.
Sezhiyan, Shri
Shah, Shrimati Jayaben
Shah, Shri Manabendra
Shah, Shri Shantilal
Shambhu Nath, Shri
Sharda Nand, Shri
Sharma, Shri B. S.
Sharma, D. C.
Sharma, Shri N. S.
Sharma, Shri Shiv
Sharma, Shri Yajna Datt
Sharma, Shri Yogendra
Shastri Shri B. N.
Shastri, Shri R.
Shastri, Shri Ramanand
Shastry, Shri Sheopujan
Sheo Narain, Shri
Sheth, Shri T. M.
Shinkre, Shri
Shiv Chandrika Prasad, Shri
Shukla, Shri S. N.
Shukla, Shri Vidya Charan
Siddayya, Shri
Sidheshwar Prasad, Shri
Singh, Shri D. N.
Singh, Shri J. B.
Sinha, Shri Satya Narayan
Sinha, Shrimati Tarkeshwari
Sivasankaran, Shri
Snatak, Shri Nar Deo
Solanki, Shri S. M.
Somani, Shri N. K.
Sonar, Dr. A. G.
Sonavane, Shri
Sondhi, Shri M. L.
Sreedharan, Shri A.
Sundarsanam, Shri M.
Supakar, Shri Sradhakar
Suryanarayana, Shri K.
Swaran Singh, Shri
Swell, Shri
Tarodekar, Shri V. B.
Tiwary, Shri D. N.
Tiwary, Shri K. N.
Tripathi, Shri K. D.
Tula Ram, Shri
Tulsidas, Shri
Uikey, Shri M. G.
Ulaka, Shri Ramachandra
Vajpayee, Shri A. B.
Veerappa, Shri Ramachandra
Venkatasubbaiah, Shri P.
Verma, Shri Balgovind
Verma, Shri Prem Chand
Viswambharan, Shri P.
Viswanathan, Shri G.
Yadab, Shri N. P.
Yadav, Shri Chandra Jeet,
Yashpal Singh, Shri

NOES: Nil

Shri Shashibhushan Bajpai (Khargone): The apparatus on my table is not working.

Shri Badrudduja (Murshidabad): I want to vote for 'Ayes'. My vote had been wrongly recorded.

Mr. Deputy-Speaker: The result of the division is:

Ayes: 306; Noes: Nil.

The motion is carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

The motion was adopted.

Clause 2—(Amendment of Eighth Schedule)

Mr. Deputy-Speaker: The question is

"That Clause 2 stand part of the Bill".

The Lok Sabha divided:

Division No. 8] **AYES** **[16.20 hrs.**

Abraham, Shri K. M.
Achal Singh, Shri
Adichan, Shri P. C.
Agadi, Shri S. A.
Ahirwar, Shri Nathu Ram
Ahmad, Dr. J.
Ahmed, Shri F. A.
Ahmed, Shri J.
Amat, Shri D.
Amin, Shri Ramchandra J.
Anjanappa, Shri B.
Asgar Husain, Shri
Atam Das, Shri
Avdhesh Chandra Singh, Shri
Avarwal, Shri Ram Singh
Babunath Singh, Shri
Badrudduja, Shri
Bajaj, Shri Kamalnayan
Bajpai, Shri Shashibhushan
Bajpai, Shri Vidya Dhar
Banerjee, Shri S. M.
Barua, Shri Bedabrata
Barua, Shri R.
Barupal, Shri P. L.
Basu, Shri Jyotirmoy
Berwa, Shri Onkar Lal
Besra, Shri S. C.
Bhadoria, Shri Arjun Singh
Bhagat, Shri B. R.
Bhakt Darshan, Shri
Bhargava, Shri B. N.

Bhattacharyya, Shri C. K.
Bhola Nath, Shri
Bist, Shri J. B. S.
Bohra, Shri Onkarlal
Brahm Prakash, Shri
Buta Singh, Shri
Chakrapani, Shri C. K.
Chanda, Shrimati Jyotsna
Chandra Shekhar Singh, Shri
Chatterji, Shri Krishna Kumar
Chaturvedi, Shri R. L.
Chaudhary, Shri Nitiraj Singh
Chavan, Shri D. R.
Chavan, Shri Y. B.
Chittybabu, Shri C.
Chaudhury, Shri Valmiki
Damani, Shri S. R.
Dandeker, Shri N.
Dange, Shri S. A.
Das, Shri N. T.
Dasappa, Shri Tulsidas
Dass, Shri C.
Deiveekan, Shri
Deo, Shri K. P. Singh
Deoghare, Shri N. R.
Desai, Shri Morarji
Deshmukh, Shri B. D.
Deshmukh, Shri K. G.
Deshmukh, Shri Shivajirao S.
Devgun, Shri Hardayal
Dhillon, Shri G. S.
Dhirendranath, Shri
Dhuleshwar Meena, Shri
Dinesh Singh, Shri
Dipa, Shri A.
Dixit, Shri G. C.
Dwivedy, Shri Surendranath
Ering, Shri D.
Esthose, Shri P. P.
Fernandes, Shri George
Gajraj Singh Rao, Shri
Gandhi, Shrimati Indira
Ganesh, Shri K. R.
Ganga Devi, Shrimati
Ganpat Sahai, Shri
Gautam, Shri C. D.
Gavit, Shri Tukaram
Gayatri Devi, Shrimati
Ghosh, Shri Bimalkanti
Ghosh, Shri Ganesh
Ghosh, Shri P. K.
Girja Kumari, Shrimati
Girraj Saran Singh, Shri
Gopalan, Shri P.
Govind Das, Dr.
Gowder, Shri Nanja
Gupta, Shri Lakhanlal
Gupta, Shri Ram Kishan
Haldar, Shri K.
Hazarika, Shri J. N.
Hem Raj, Shri
Himatsingka, Shri
Hirji, Shri
Iqbal Singh, Shri
Jadhav, Shri Tulshidas
Jadhav, Shri V. N.
Jageshwar, Shri
Jaggaiah, Shri K.
Jagjiwan Ram, Shri
Jamir, Shri S. C.
Jamna Lal, Shri
Jena, Shri D. D.
Jha, Shri S. C.
Kachwai, Shri Hukam Chand
Kahandole, Shri Z. M.
Kamalanathan, Shri
Kamble, Shri
Kandappan, Shri S.
Karni Singh, Dr.
Kasture, Shri A. S.
Katham, Shri B. N.
Kavade, Shri B. R.
Kedar Paswan, Shri
Keshri, Shri Sitaram
Khan, Shri Ajmal
Khan, Shri Ghayoor Ali
Khan, Shri Latafat Ali
Khan, Shri Zulfiquar Ali
Khanna, Shri P. K.
Kinder Lal, Shri
Kisku, Shri A. K.
Kotoki, Shri Liladhar
Krishnamoorthi, Shri V.
Krishnan, Shri G. Y.
Kuchelar, Shri G.
Kureel, Shri B. N.
Kushok Bakula, Shri
Kushwah, Shri Y. S.
Lakkappa, Shri K.
Lakshmikantamma, Shrimati
Lalit Sen, Shri
Laskar, Shri N. R.
Laxmi Bai, Shrimati
Limaye, Shri Madhu
Lutfal Haque, Shri
Madho Ram, Shri
Madhukar, Shri K. M.
Mahadeva Prasad, Dr.
Maharaj Singh, Shri
Maity, Shri S. N.
Majhi, Shri M.
Malhotra, Shri Inderjit
Malimariyappa, Shri
Mandal, Shri Yamuna Prasad
Mane, Shri Shankarrao
Mangalathumadom, Shri
Marandi, Shri
Masani, Shri M. R.
Masuria Din, Shri
Mayavan, Shri
Meetha Lal, Shri
Moghachandra, Shri M.
Mehta, Shri Asoka
Menon, Shri Govinda
Menon, Shri V. V.
Minimata, Shrimati Agam Dass Guru
Mirza, Shri Bakar Ali
Mishra, Shri Bibhuti
Mishra, Shri G. S.
Mohammad Yusuf, Shri
Mohan Swarup, Shri
Mohasin, Shri
Molahu, Shri
Mondal, Shri J. K.
Mondal, Dr. P.
Mrityunjay Prasad, Shri
Mudrika Singh, Shri
Mukerjee, Shri H. N.
Muthusami, Shri C.
Nageshwar, Shri
Nahata, Shri Amrit
Naidu, Shri Chengalraya
Naidu, Shri Ramabadra
Naik, Shri G. C.
Naik, Shri R. V.
Nanda, Shri
Nath Pai, Shri
Nayar, Dr. Sushila
Nihal, Shri
Onkar Singh, Shri
Oraon, Shri Kartik
Padanatha, Shri Muhammed S.
Padmavati Devi, Shrimati
Pahadia, Shri
Pandey, Shri K. N.
Pandey, Shri Sarjoo
Pandey, Shri Vishwa Nath
Panigrahi, Shri Chintamani
Pant, Shri K. C.
Parmar, Shri D. R.
Parmer, Shri Bhaljibhai
Partap Singh, Shri
Parthasarathy, Shri
Patel, Shri J. H.
Patel, Shri Manubhai
Patel, Shri Pashabhai
Patil, Shri A. V.
Patil, Shri Deorao
Patil, Shri G. D.
Patil, Shri N. R.
Patil, Shri S. B.
Patil, Shri S. D.
Patil, Shri T. A.
Pradhani, Shri K.
Pramanik, Shri J. N.
Prasad, Shri Y. A.
Puri, Dr. Surya Prakash
Qureshi, Shri Shafi
Raghu Ramaiah, Shri
Rajani Gandha, Kumari
Rajasekharan, Shri
Raju, Shri D. B.
Ram Kishan, Shri
Ram Subhag Singh, Dr.
Ram, Shri T.
Ram Charan, Shri
Ram Dhan, Shri
Ram Sewak, Shri
Ramani, Shri K.
Ramji Ram, Shri

Rampur Mahadevappa, Shri
Ramshekhar Prasad Singh, Shri
Rana, Shri M. B.
Randhir Singh, Shri
Rane, Shri
Rao, Shri Jaganath
Rao, Dr. K. L.
Rao, Shri K. Narayana
Rao, Shri Muthyal
Rao, Shri J. Ramapathi
Rao, Shri Rameshwar
Rao, Shri Thirumala
Rao, Dr. V. K. R. V.
Ray, Shri Rabi
Reddi, Shri G. S.
Reddy, Shri Eswara
Reddy, Shri Ganga
Reddy, Shri P. Antony
Reddy Shri Surendar
Rohatgi, Shrimati Sushila
Roy, Shri Bishwanath
Roy, Shrimati Uma
Saboo, Shri Shrigopal
Sadhu Ram, Shri
Saha, Dr. S. K.
Saleem, Shri M. Y.
Salve, Shri N. K. P.
Samanta, Shri S. C.
Sambandhan, Shri S. K.
Sanghi, Shri N. K.
Sanji Rupji, Shri
Sankata Prasad, Dr.
Sant Bux Singh, Shri
Santosham, Dr. M.
Satya Narain Singh, Shri
Sayyad Ali, Shri
Sen, Shri A. K.
Sen, Shri Deven
Sen, Shri Dwaipayan
Sen, Shri P. G.
Sequeira, Shri
Sethi, Shri P. C.
Sethuramae, Shri N.
Sezhiyan, Shri
Shah, Shrimati Jayaben
Shah, Shri Manabendra
Shah, Shri Shantilal
Shambhu Nath, Shri
Shankaranand, Shri
Sharda Nand, Shri
Sharma, Shri B. S.
Sharma, Shri D. C.
Sharma, Shri N. S.
Sharma, Shri Shiv
Sharma, Shri Yajna Datt
Sharma, Shri Yogendra
Shastri, Shri B. N.
Shastri, Shri R.
Shastri, Shri Ramanand
Shastri, Shri Sheopujan
Sheo Narain, Shri
Sheth, Shri T. M.
Shinkre, Shri
Shiv Chandika Prasad, Shri
Shukla, Shri S. N.
Shukla, Shri Vidya Charan
Siddayya, Shri
Sidheshwar Prasad, Shri
Singh, Shri D. N.
Singh, Shri D. V.
Singh, Shri J. B.
Sinha, Shri Satya Narayan
Sinha, Shrimati Tarkeshwari
Sivasankaran, Shri
Snatak, Shri Nar Deo
Solanki, Shri S. M.
Somani, Shri N. K.
Sonar, Dr. A. G.
Sonavane, Shri
Sondhi, Shri M. L.
Sreedharan, Shri A.
Sudarsanam, Shri M.
Supakar, Shri Sradhakar
Suryanarayana, Shri K.
Swaran Singh, Shri
Swell, Shri
Tarodekar, Shri V. B.
Tiwary, Shri D. N.
Tiwary, Shri K. N.
Tripathi, Shri K. D.
Tula Ram, Shri
Uikey, Shri M. G.
Ulaka, Shri Ramachandra
Umanath, Shri
Vajpayee, Shri A. B.
Veerappa, Shri Ramachandra
Venkatasubbaiah, Shri P.
Verma, Shri Balgovind
Verma, Shri Prem Chand
Vidyarthi, Shri R. S.
Viswambharan, Shri P.
Viswanathan, Shri G.
Vadal, Shri, N. P.
Yadav, Shri Chandra Jeet
Yashpal Singh, Shri

NOES

Tapuriah, Shri S. K.

Mr. Deputy-Speaker: The result of the division is:

Ayes: 326; Noes: 1

Shri Nath Pai: Who is it that says 'No'? Is it a mistake?

Mr. Deputy-Speaker: We have ascertained his views. I announce the result. The motion is carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

The motion was adopted.

Clause 2 was added to the Bill.

Mr. Deputy-Speaker: I shall now put clause 1, the Enacting Formula and the Title to the vote of the House. These may be adopted by simple majority. The question is:

"That clause 1, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clause 1, the Enacting Formula and the Title were added to the Bill.

Shri Y. B. Chavan: Sir, I move:

"That the Bill be passed."

Mr. Deputy-Speaker: The question is:

"That the Bill be passed."

The Lok Sabha divided:

Division No. 9] **AYES** **[16.28 hrs.**

Abraham, Shri K. M.
Achal Singh, Shri
Adichan, Shri P. C.
Agadi, Shri S. A.
Ahirwar, Shri Nathu Ram
Ahmad, Dr. I.
Ahmed, Shri F. A.
Ahmed, Shri J.
Amin, Shri Ramchandra J.
Anjanappa, Shri B.
Ankineedu, Shri
Asgar Husain, Shri
Atam Das, Shri
Avdhesh Chandra Singh, Shri
Babunath Singh, Shri
Badrudduja, Shri
Bajaj, Shri Kamalnayan
Bajpai, Shri Shashibhusan
Bajpai, Shri Vidya Dhar
Banerjee, Shri S. M.
Barua, Shri Bedabrata
Barua, Shri R.
Barupal, Shri P. L.
Basu, Shri Jyotirmoy
Bhadoria, Shri Arjun Singh
Bhagat, Shri B. R.
Bhakt Darshan, Shri
Bharat Singh, Shri
Bhargava, Shri B. N.
Bhattacharyya, Shri C. K.
Bhola Nath, Shri
Bist, Shri J. B. S.
Bohra, Shri Onkarlal
Brahm Prakash, Shri
Buta Singh, Shri
Chakrapani, Shri C. K.
Chanda, Shrimati Jyotsna
Chandrika Prasad, Shri
Chatterji, Shri Krishna Kumar
Chaturvedi, Shri R. L.
Chaudhary, Shri Nitirai Singh
Chavan, Shri D. R.
Chavan, Shri Y. B.
Chittybabu, Shri C.
Choudhury, Shri Valmiki
Damani, Shri S. R.
Dandeker, Shri N.
Dange, Shri S. A.
Das, Shri N. T.
Dass, Shri C.
Deiveekan, Shri
Deo, Shri K. P. Singh
Deoghare, Shri N. R.
Desai, Shri Morarji
Deshmukh, Shri B. D.
Deshmukh, Shri K. G.
Deshmukh, Shri Shivajirao S.
Devgun, Shri Hardayal
Devinder Singh, Shri
Dhillon, Shri G. S.
Dhirendranath, Shri
Dhuleshwar Meena, Shri
Dipa, Shri A.
Dixit, Shri G. C.
Dwivedy, Shri Surendranath
Ering, Shri D.
Esthose, Shri P. P.
Fernandes, Shri George
Gajraj Singh Rao, Shri
Gandhi, Shrimati Indira
Ganesh, Shri K. R.
Ganga Devi, Shrimati
Ganpat Sahai, Shri
Gautam, Shri C. D.
Gavit, Shri Tukaram
Gayatri Devi, Shrimati
Ghosh, Shri Bimalkanti
Ghosh, Shri P. R.
Girja Kumari, Shrimati
Girraj Saran Singh, Shri
Gounder, Shri C. Muthusamy
Govind Das, Dr.
Gowder, Shri Nanja
Gupta, Shri Lakhanlal
Gupta, Shri Ram Kishan
Haldar, Shri K.
Hazarika, Shri J. N.
Hem Raj, Shri
Himatsingka, Shri
Hirji, Shri
Iqbal Singh, Shri
Jadhav, Shri Tulshidas
Jadhav, Shri V. N.
Jageshwar, Shri
Jaggaiah, Shri K.
Jagjiwan Ram, Shri
Jamir, Shri S. C.
Jamna Lal, Shri
Janardhanan, Shri C.
Jena, Shri D. D.
Jha, Shri S. C.
Kachwai, Shri Hukam Chand
Kahandole, Shri L. M.
Kamalanathan, Shri
Kamble, Shri
Kameshwar Singh, Shri
Kandappan, Shri S.
Karni Singh, Dr
Kasture, Shri A. S.
Katham, Shri B. N.
Kavade, Shri B. R.
Kedar Paswan, Shri
Keshri, Shri Sitaram
Khan, Shri Ajmal
Khan, Shri Ghayoor Ali
Khan, Shri Latafat Ali
Khan, Shri Zulfiquar Ali
Khanna, Shri P. K.
Kinder Lal Shri
Kisku, Shri A. K.
Kotoki, Shri Liladhar
Krishna, Shri M. R.
Krishnamoorthi, Shri V.
Krishnan, Shri G. Y.
Kuchelar, Shri G.
Kureel, Shri B. N.
Kushok Bakula, Shri
Kushwah, Shri Y. S
Lakkappa, Shri K.
Lakshmikantamma, Shrimati
Lalit Sen, Shri
Laskar, Shri N. R.
Laxmi Bai, Shrimati
Limaye, Shri Madhu
Lobo Prabhu, Shri
Lutfal Haque, Shri
Madho Ram, Shri
Madhukar, Shri K. M
Mahadeva Prasad, Dr.
Maharaj Singh, Shri
Mahida, Shri Narendra Singh
Majhi, Shri M.
Malhotra, Shri Inderjit
Malimariyappa, Shri
Mandal, Shri Yamuna Prasad
Mane, Shri Shankarrao
Mangalathumadom, Shri
Manoharan, Shri
Marandi, Shri
Masani, Shri M. R.
Masuria Din, Shri
Mayavan, Shri
Meetha Lal, Shri
Meghachandra, Shri M.
Mehta, Shri Asoka
Menon, Shri Govinda
Menon, Shri V. V.
Minimata, Shrimati Agan Dass Guru
Mirza, Shri Bakar Ali
Mishra, Shri Bibhuti
Mishra, Shri G. S.
Mohammad Yusuf, Shri
Mohan Swarup, Shri
Mohasin, Shri
Molahu, Shri
Mondal, Shri J. K
Mondal, Dr. P.
Mrityunjay Prasad, Shri
Mudrika Singh, Shri

Mukerjee, Shri H. N.
Nageshwar, Shri
Naidu, Shri Chengalraya
Naidu, Shri Ramabadra
Naik, Shri G. C.
Naik, Shri R. V.
Nanda, Shri
Nath Pai, Shri
Nayanar, Shri E. K.
Nayar, Dr. Sushila
Nihal, Shri
Nirlep Kaur, Shrimati
Onkar Singh, Shri
Oraon, Shri Kartik
Padanatha, Shri Muhammed S.
Padmavati Devi, Shrimati
Pahadia, Shri J. K.
Pandey, Shri Sarjoo
Pandey, Shri Vishwa Nath
Panigrahi, Shri Chintamani
Pant, Shri K. C.
Parmar, Shri D. R.
Parmer, Shri Bhaljibhai
Partap Singh, Shri
Parthasarathy, Shri
Patel, Shri J. H.
Patel, Shri Manubhai
Patel, Shri Pashabhai
Patil, Shri A. V.
Patil, Shri Deorao
Patil, Shri N. R.
Patil, Shri S. B.
Patil, Shri S. D.
Patil, Shri T. A.
Patodia, Shri D. N.
Pradhani, Shri K.
Pramanik, Shri J. N.
Puri, Dr. Surya Prakash
Qureshi, Shri Shaffi
Raghu Ramaiah, Shri
Rajani Gandha, Kumari
Rajasekharan, Shri
Raju, Shri D. B.
Ram Kishan, Shri
Ram Singh Agarwal, Shri
Ram Subhag Singh, Dr.
Ram, Shri T.
Ram Charan, Shri
Ram Dhan, Shri
Ram Sewak, Shri
Ramani, Shri K.
Ramji Ram, Shri
Rampur Mahadevappa, Shri
Ramshekhar Prasad Singh, Shri
Rana, Shri M. B.
Randhir Singh, Shri
Rane, Shri
Rao, Shri Jaganath
Rao, Dr. K. L.
Rao, Shri K. Narayana
Rao, Shri Muthyal
Rai, Shri J. Ramapathi
Rao, Shri Rameshwar
Rao, Shri Thirumala
Rao, Dr. V. K. R. V.
Ray, Shri Rabi
Reddi, Shri G. S.
Reddy, Shri Eswara
Reddy, Shri Ganga
Reddy, Shri P. Antony
Reddy, Shri Surendar
Rohatgi, Shrimati Sushila
Roy, Shri Bishwanath
Roy, Shrimati Uma
Saha, Shri S. K.
Sallem, Shri M. Y.
Salve, Shri N. K.
Samanta, Shri S. C
Sambandhan, Shri S. K.
Sanghi, Shri N. K.
Sanji Rupji, Shri
Sankata Prasad, Dr.
Sant Bux Singh, Shri
Santosham, Dr. M.
Satya Narain Singh, Shri
Sayyad Ali, Shri
Sen, Shri A. K.
Sen, Shri Deven
Sen, Shri Dwaipayan
Sen, Shri P. G.
Sequeira, Shri
Sethi, Shri P. C.
Sethuramae, Shri N.
Sezhiyan, Shri
Shah, Shrimati Jayaben
Shah, Shri Manabendra
Shah, Shri Shantilal
Shambhu Nath, Shri
Shankaranand, Shri
Sharda Nand, Shri
Sharma, Shri B. S.
Sharma, Shri D. C.
Sharma, Shri N. S.
Sharma, Shri Yajna Datt
Sharma, Shri Yogendra
Shastri Shri B. N.
Shastri, Shri R.
Shastri, Shri Ramanand
Shastry, Shri Sheopujan
Sheo Narain, Shri
Sheth, Shri T. M.
Shinkre, Shri
Shukia, Shri S. N.
Shukla, Shri Vidya Charan
Siddayya, Shri
Sidheshwar Prasad, Shri
Singh, Shri D. N.
Singh, Shri D. V.
Singh, Shri J. B.
Sinha, Shri Satya Narayan
Sinha, Shrimati Tarkeshwari
Sivasankaran, Shri
*Snatak, Shri Nar Deo
Solanki, Shri S. N.
Somani, Shri N. K.
Sonar, Dr. A. G.
Sonavane, Shri
Sondhi, Shri M. L.
Sreedharan, Shri A.
Supakar, Shri Sradhakar
Suryanarayana, Shri K.
Swaran Singh, Shri
Swell, Shri
Tarodekar, Shri V. B.
Tiwary, Shri D. N.
Tiwary, Shri K. N.
Tripathi, Shri K. D.
Tula Ram, Shri
Tulsidas Dasappa, Shri
Uikey, Shri M. G.
Ulaka, Shri Ramachandra
Umanath, Shri
Vajpayee, Shri A. B.
Veerappa, Shri Ramachandra
Venkatasubbaiah, Shri P.
Verma, Shri Balgovind
Vidyarthi, Shri R. S.
Viswambharan, Shri P.
Viswanathan, Shri G.
Yadab, Shri N. P.
Yadav, Shri Chandra Jeet
Yashpal Singh, Shri

NOES: Nil

Mr. Deputy-Speaker: The result of the division is:

Ayes*: 326; Noes: Nil

The motion is carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

The motion was adopted.

---

*Ayes: Shri P. Sivasankaran recorded in vote twice.